

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.4125 of 2018

With

W.P.(S) No.4887 of 2018

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner :Mr. Dr. Sarvesh, Adv.

For the Res.State :Ms. Ruchi Rampuria, Adv.

Through:- Video Conferencing

12/09.09.2021 With consent of the parties, put up this case on
29.09.2021 under the heading "For Final Disposal".

(Deepak Roshan, J.)

Fahim/-